NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17 in CP No.81/ 2017	-	Admission	241(1)(a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1.	K. Svinandan	Petitioneus	160	
	7299914774			

Counsel for petitioner is present. He has filed a memo along with synopsis stating that objections have been complied.

Registry to verify and put up. List it on 06.09.2017.

MEMBER (J)

MEMBER (T)